THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The Secretariat will consider it. Thank you very much. ...(Interruptions)... Mr. Jatiya.

डा. सत्यनारायण जिटयाः महोदय, गरीब को रोज़गार की जरूरत है और रोजगार देने के लिए ग्रामीण क्षेत्रों में मनरेगा महत्वपूर्ण भूमिका निभा रही है। सभापित जी, साल में 365 दिन होते हैं और यह सौ दिन का रोजगार देता है। मेरा मंत्री से पूछना है कि बाकी दिनों में उसकी गरीबी में सहायता करने के लिए क्या उपाय किए गए हैं? मैं इसके साथ ही यह भी पूछना चाहता हूं कि जो योजनाएं गरीबी उन्मूलन के लिए बनाई गई हैं, उनको गित प्रदान करके, उनके परिणाम प्राप्त करने के लिए, उनमें तेजी लाने के लिए क्या विशेष उपाय किए गए हैं?

राव इन्द्रजीत सिंहः जनाब चेयरमैन साहब, "महात्मा गाँधी नेशनल रूरल एम्प्लॉयमेंट गारंटी एक्ट" पिछले कई सालों से लागू है। यह एक माध्यम है, जिससे गरीबी को कमजोर किया जा सकता है या हटाया जा सकता है। MOSPI का जो पिछले लार्ज़ स्केल सैम्पल सर्वे था, उसके अंदर 2011 में 21.92 फीसदी लोग, कुल मिलाकर 27 करोड़ लोग poverty line के नीचे थे। उससे पहले वाले साल में, 2004-05 में, जो लक्कड़वाला कमेटी थी, उनकी तरफ से रिंकमडेशन आई थी, उसके अनुसार गरीबी रेखा के नीचे 27.05 फीसदी, यानी 30 करोड़ लोग गरीबी रेखा के नीचे थे। यह गरीबी हर साल घटती जा रही है, लेकिन यह रिलेटिव है। आज से पचास साल पहले, सौ रुपये के ऊपर वाला गरीब माना जाता था, लेकिन शायद आज के दिन हज़ार रुपये के ऊपर वाला व्यक्ति गरीब नहीं माना जा सकेगा। मेरा यह कहना है कि यह सारी एक ऑनगोइंग प्रोसेस है, रिलेटिव है। जो मनरेगा है, उसके माध्यम से आज के दिन 2,615 करोड़ man days with a total expenditure of Rs. 4,71,273.41 crore as on 2017-18 इस पर खर्च हो चुके हैं। The average number of days of employment provided per household is 45.77 days during 2017-18, and for the next financial year, 2018-19, an allocation of fifty-five thousand...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you. Next question; Question No. 93.

(MR. CHAIRMAN in the Chair)

SHRI JAIRAM RAMESH: Sir, Question Nos.103 and 105 are identical to Question No. 93. So, all the three questions can be taken together.

MR. CHAIRMAN: You have a point. Question Nos.103 and 105 seem to be identical. So, we would take it up together with Q. No. 93.

Institutes of excellence

- *93. SHRI A. VIJAYAKUMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government has declared some institutions as "Institutes of Excellence";

- (b) if so, whether such status has been extended even to institutions that are at proposal stage; and
 - (c) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) The University Grants Commission (UGC) issued / notified the UGC (Declaration of Government Educational Institutions as Institutions of Eminence) Guidelines, 2017 for public institutions and UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 for private institutions for setting up / upgrading of 20 institutions (10 from public sector and 10 from private sector) as world class teaching and research institutions called as 'Institutions of Eminence' (IoEs). The Regulations *inter-alia* provide for Greenfield category too.

Accordingly, applications were invited through UGC's notification dated 13th September, 2017 from existing Government Institutions and existing Private Institution along with from Sponsoring Organizations which intends to set up new Institutions of Eminence Deemed to be University. In this regard, 114 applications - 74 from public sector and 40 from private sector, including 11 applications in the Greenfield projects have been received.

These applications had been entrusted to an Empowered Expert Committee (EEC) constituted for this purpose. The EEC, after thorough examination of applications and presentations made by the institutions, made its recommendations to UGC.

The UGC in its meeting held on 9th July, 2018 considered and approved the report of EEC and recommended that the following 3 institutions from the public category for issuance of Orders as Institutions of Eminence:

- (i) Indian Institute of Science, Bangalore
- (ii) Indian Institute of Technology, Delhi
- (iii) Indian Institute of Technology, Bombay

In addition, the following three Institutions have been recommended for issuance of Letter of Intent:

(i) Birla Institute of Technology & Sciences, Pilani

- (ii) Manipal Academy of Higher Education, Manipal
- (iii) Jio Institute under the Greenfield category. It will be set up of as an Institutions of Eminence Deemed to be University within three years of issuance of Letter of Intent'.

The Institutions were recommended and approved by the EEC and the UGC based on their detailed fifteen year strategic vision plan and a five year rolling implementation plan *viz*. Academic Plan, Faculty Recruitment Plan, Students Admission plan, Research Plan, Networking Plan, Infrastructure development Plan, Finance Plan, Administrative Plan, Governance Plan, etc. with clear annual milestones and action plans on how the Institutions of Eminence Deemed to be Universities are to be set up, with identifiable outputs and outcomes and their plan to meet the criteria for attaining the status of an Institution of Eminence, as mentioned in their application and presentations made before the EEC.

Institution of Eminence status to Jio Institute

*103.SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Jio Institute has been given Institution of Eminence status recently;
- (b) if so, the details thereof and the reasons therefor;
- (c) where is the campus of the institute situated and how many courses have been offered during the last one year; and
 - (d) the number of faculty members and students in the institute?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (d) University Grants Commission (UGC) notified the UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 for declaration of private sector Institutions as Institutions of Eminence Deemed to be Universities. The Regulations *inter-alia* provide for Sponsoring Organizations under Greenfield category to set up new Institution of Eminence Deemed to be University.

In accordance with the Regulations, 40 applications from private sector, including 11 applications in the Greenfield category received in the Ministry. These applications had been